

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
NILGAI FURNITURE PRIVATE LIMITED**

1.	Name Of Corporate Person	Nilgai Furniture Private Limited.
2.	Date Of Incorporation Of Corporate Person.	August 26, 2014.
3.	Authority Under Which Corporate Person Is Incorporated/Registered.	Registrar Of Companies, Companies Act, 2013.
4.	Corporate Identity Number/ Limited Liability Identity Number Of Corporate Person.	U36100MH2014PTC257586
5.	Address Of The Registered Office Of Corporate Person.	Floor G-1, New Mahalaxmi Silk Mills Premises, Mathuradas Mills Compound, N. M. Joshi Marg, Lower Parel, Mumbai-400 013.
76	Liquidation Commencement Date Of Corporate Person.	April 7, 2017.
7.	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator.	Mr. Pradip C. Shah, 218, Veena Chambers, 21 Dalal Street, Fort, Mumbai-400 001. Email : shahpradipcs@gmail.com Tel. No. : 022-2267 6339 Registration No. : IBBI/IPA-003/IP-00219/2016-17/1919.
8.	Last Date For Submission Of Claims.	May 7, 2017.

Notice is hereby given that Nilgai Furniture Private Limited has commenced voluntary liquidation process on April 7, 2017.

The stakeholders of Nilgai Furniture Private Limited are hereby called upon to submit a proof of their claims, on or before May 7, 2017 to the liquidator at the address mentioned against item 7 above.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : April 13, 2017.

Name of the Liquidator : **Mr. Pradip Shah**

Place : Mumbai.

Signature of the Liquidator : **Sd/-**